

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2941  
TO BE ANSWERED ON 26<sup>TH</sup> MARCH, 2025**

**PMMSY in Uttar Pradesh**

**2941. Shri Kunwar Ratanjeet Pratap Narayan Singh:**

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) total number of beneficiaries under the Pradhan Mantri Matsya Sampada Yojana (PMSSY) in Uttar Pradesh in the last two years;
- (b) steps taken by Government to enhance the income of fisherfolk through this scheme;
- (c) total funds allocated for the scheme in the current financial year and funds that have been utilized so far; and
- (d) the plans to extend the scope of this scheme to include more coastal regions and fishing communities in the country?

**ANSWER**

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI GEORGE KURIAN)**

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with a total investment of Rs.20050 crore for a period of 5 years with effect from the financial year 2020-21 for development of fisheries in all States/Union Territories including Uttar Pradesh. As reported by the Government of Uttar Pradesh, during the last two financial years (2022-23 and 2023-24), a total of 13,266 beneficiaries were benefitted under the PMMSY. Further, the Department of Fisheries, during last four years (2020-21 to 2023-24) and current financial year 2024-25 has accorded approval to the fisheries development proposals of Government of Uttar Pradesh at a total outlay of Rs.1294.33 crore involving central share of Rs.412.31 crore for development of fisheries and aquaculture activities to enhance the income of fishers and fish farmers in the State and as a result 17438 beneficiaries have been benefitted. During the current Fincial Year (2024-25), the Department of Fisheries, Government of India has accorded approval for various fisheries developmental activities to the tune of Rs.131.31 crore with central liability of Rs.43.72 crore and an amount of Rs.115.544 crore has been released to the Government of Uttar Pradesh and beneficiary selection is under process as reported by the Government of Uttar Pradesh.

(d) PMMSY aims to comprehensive development of coastal fishing communities by establishing integrated, modern coastal fishing villages with essential infrastructures across all the maritime States/UTs. This includes providing disaster resilient housing, post-harvest facilities and modern amenities to enhance the quality of life for coastal fishers. Various steps have been taken to intensify and diversify coastal fisheries activities such as seaweed cultivation, artificial reefs, sea ranching and the promotion of green fuel. Safety and security measures for fishermen and fishing vessels, economic activities like ornamental fisheries, and support programs like insurance, livelihood and nutritional support, Kisan Credit Cards, and training also supported. The activities in the identified coastal fishermen villages are need-based facilities, including common facilities like fish drying yards, fish processing centers, fish markets, fishing jetties, ice plants, cold storages and emergency rescue facilities.

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